

LISTED ON: 24.03.2017

COURT NO. R2

ITEM NO.15

SECTION-III

**IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

PETITION FOR SPECIAL LEAVE TO APPEAL (C) NO. 34785 OF 2014

M/s GAIL (India) Ltd. Etc.

.....Petitioners

-Versus-

State of U.P. & Ors.

.....Respondents

OFFICE REPORT

The office report was listed before the Ld. Registrar's Court on 8th February, 2017 when the following Order was passed:-

“Ld. Counsel for the respondent Nos. 1 and 2 have failed to file the counter affidavit within the period stipulated under the rules.

Learned counsel for the respondent Nos. 3 and 4 has stated that the petitioner has not provided the copies of the pleadings to him. Learned counsel for the petitioner is directed to provide the copies of the pleadings to the learned counsel within a weeks' time and file proof. The respondent shall file the Counter Affidavit within a period of four weeks, thereafter.

List again on 24.3.2017.”

It is submitted that counsel for Respondent Nos. 1 and 2 has not filed Counter Affidavit so far.

It is further submitted that counsel for the petitioner has on 25th February, 2017 filed proof of service of pleadings on counsel for respondent Nos. 3 and 4 but counsel for respondent Nos. 3 and 4 has not filed counter affidavit so far.

The Office Report is listed before the learned Registrar for Orders.

Dated this the 21st day of March, 2017.

ASSISTANT REGISTRAR

Copy to:-

1. Mr. Abhishek Sharma, Advocate
37, Old Lawyers Chambers.
2. Mr. Vinay Garg, Advocate
102, Old Lawyers Chambers.
3. Mr. Rakesh U. Upadhyay, Advocate
111, Old Lawyers Chambers.

ASSISTANT REGISTRAR

c2/sm